

NATIONAL COMPANY LAW TRIBUNAL,  
MUMBAI BENCH  
COURT- V

6) C.P. (IB)/992(MB)2021

CORAM:

SMT. ANURADHA SANJAY BHATIA  
Member (Technical)

SHRI KULDIP KUMAR KAREER  
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **28.02.2023**.

NAME OF THE PARTIES: M/S. Diamond Paints Nigeria Limited

Vs.

M/S. Sonal Adhesives Limited

UNDER SECTION 7 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

**ORDER**

Ms. Prachi Wazalwar, Advocate appearing for the Petitioner and Mr. Kunal Kanungo, Advocate a/w Adv. Tanushree Sogani and Adv. Atishay Jain appearing for the Corporate Debtor are present through virtual hearing. Heard both sides. **Reserved for order**

SD/-

SD/-

ANURADHA SANJAY BHATIA  
Member (Technical)

KULDIP KUMAR KAREER  
Member (Judicial)